

SPECIAL BENCH

ITEM NO.115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.398/2020, IA No.663/2023 & IA No.664/2023
IN CP (IB) No.470/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 27th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INDIAN INSTITUTE OF EDUCATORS PVT LTD V/S NEELKANTH SURGICAL INDUSTRIES PVT LTD.
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Kumar Kushwaha, Adv. : *For Applicant/ RP, Mr. Shravan Kumar Vishnoi present in person in all IAs*

ORDER

- 1.** Ld. Counsel representing the RP along with RP present in person states that an amendment has been sought in the liquidation application filed earlier by the RP.
- 2.** This matter requires detail consideration, let the same be adjourned for hearing on 3rd June, 2024 before the Regular Bench.

-Sd-

**(Manoj Kumar Dubey)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

27th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*